Annexure-8

Name of the corporate debtor: NCR Rail Infrastructure Limited (formerly known as Arshiya Rail Infrastructure Limited); Date of commencement of CIRP: 07th March, 2024; List of creditors as on: 12th March 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

| | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of | Amount of any | y . | 1 | (Amountin t) |
|---------|---|---------------------------|----------------|---------------------------|--|---|-----------------------------|------------------------|--------------------------|------------|---|------------------------------|------------------------------------|---|
| Sl. No. | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | contingent | mutual dues, that may be set- off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| 1 | National Securities Depository Ltd | 18-Mar-24 | 444,918.99 | 318,673.44 | Annual Custody Fee | - | 1 | No | - | - | - | 126,245.55 | 1 | Not admitted amount also includes TDS of Rs. 29,506.80 which has been provisioned in the books of the Corporate Debtor. |
| 2 | IDBI Capital Markets & Securities Ltd | 22-Mar-24 | 5,226,704.00 | 4,718,657.72 | Service Charges | - | - | No | - | - | - | 508,046.28 | - | |
| 3 | VCRK and Co. | 17-Apr-24 | 178,200.00 | 178,200.00 | Professional Fees | - | - | No | - | - | - | - | - | |
| 4 | SBICAP Trustee Company Limited | 18-Apr-24 | 17,658,012.00 | - | Service Charges | - | - | No | - | - | - | 17,658,012.00 | - | |
| 5 | Concast Seel & Power Limited | 18-Apr-24 | 5,480,530.00 | 5,480,530.00 | Sale of Material | - | - | No | - | - | - | - | 1 | |
| 6 | Texmaco Rail & Engineering Limited (the erstwhile operational creditor Kalindee Rail Nirman (Engineers) Limited | 03-May-24 | 83,428,767.00 | 58,120,130.00 | Construction against Work Order | - | - | No | - | - | - | 25,308,637.00 | - | |
| 7 | Holistic HR & Security Pvt Ltd | 22-May-24 | 4,421,925.00 | 4,346,978.00 | Security Services | - | - | No | - | - | - | 74,947.00 | - | |
| 8 | Arshiya Northern FTWZ Limited | 27-Jun-24 | 11,291,314.00 | 11,291,314.00 | Electricity consumption by NCR Rail, since meter installed in ANFL | - | - | Yes | - | - | - | 1 | 1 | |
| 9 | HJA & Associates LLP | 16-Sep-24 | 138,073.58 | 64,400.00 | Professional Fees | - | - | No | - | - | - | 73,673.58 | - | Not admitted amount also includes TDS of Rs. 8,000/- which has been provisioned in the books of the Corporate Debtor. |
| | Total | | 128,268,444.57 | 84,518,883.16 | - | - | - | | - | - | - | 43,749,561.41 | - | |

Note: Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.